

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/000328/2016

Thursday, this the 9th day of August, 2018

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**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Johny M.P
aged 61 years, S/o.Paily
Parakkattu Veliyil (H)
Arakkunnam (Via)
Edakkattuvayal P.O
Ernakulam District, Pin – 682 313

... **Applicant**

[By Advocate Mr.C.S.Ajith Prakash]

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1. Union of India
Ministry of Railway (Railway Board)
Rail Bhavan, Raisina Road
New Delhi – 110 001
represented by its Secretary
2. General Manager
Office of the General Manager
General Branch, 1st Floor NGO Main Building
Southern Railway, Park Town
Chennai, Pin – 600 003
3. Divisional Railway Manager
Office of the Divisional Railway
Manager, DRM Complex
Southern Railway, Thycaud
Thiruvananthapuram – 694 914
4. The Divisional Personnel Officer
Divisional Office, Personnel Branch
Trivandrum – 14

... **Respondents**

(By Advocate Mrs.K.Girija)

This application having been finally heard on 9.8.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.Unni Nair, Advocate representing Mr.C.S.Ajith Prakash, learned counsel for the applicant and Mrs.K.Girija, learned counsel for the respondents are present. It is submitted that 2nd and 3rd financial upgradations under the Modified Assured Career Progression Scheme (MACPS for short), which are the prayers in this Original Application, have been granted as per Annexures R1 & R2 revised Pension Payment Orders. As nothing remains in the Original Application, same is declared as infructuous and accordingly, it is closed. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of the Office Order No.67/82/WP dated 17.8.1982 issued by the Assistant Personnel Officer, Trivandrum

Annexure A-2 - True copy of the Memorandum No.V/P.524/I/IV/RSRP (PW1/ERS) dated 4/11/1986 issued by the Divisional Personnel Officer, Trivandrum

Annexure A-3 - True copy of the Office Order No.124/1/89 dated 3.1.1989 issued by the Assistant Engineer, Ernakulam

Annexure A-4 - True copy of the Modified Assured Career Progression Scheme issued as per RBE No.101/2009 dated 10.6.2009 issued by the 1st respondent Railway Board

Annexure A-5 - True copy of the Salary Slip of the applicant for the

month of December, 2009

Annexure A-6 - True copy of the RBE No.91/2012 dated 17.8.2012 issued by the Railway Board

Annexure A-7 - True copy of the Service Certificate of the applicant

Annexure A-8 - True copy of the Pension Payment Order of the applicant bearing No.0604210770 dated 15.10.2014

Annexure R1 - True copy of the Memorandum No.V/P.483/I/MACP/ERS dated 31.8.2016

Annexure R2 - True copy of the revised PPO No.0604210770 dated 30 Sep 2016

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